

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1284 OF 2024**

IN THE MATTER OF:

Mr. Tarun Kumar Jain & Ors.

...Applicants

Versus

Kanpur Development Authority & Ors.

...Respondents

NDOH: 19.12.2025

**DOCUMENT ON BEHALF OF RESPONDENT NO. 5/JAWAHAR VIDYA
SAMITI**

S.No.	PARTICULARS	PAGE NO.
1.	Order dated 13.10.2025 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 3476 of 2025 titled 'Manoj Kumar Pandey v. State of Uttar Pradesh & Ors.'	1-3

THROUGH

**GAURAV ARORA
AWM LEGAL**

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PLACE: NEW DELHI

DATED: 16.12.2025

886

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

1

CIVIL APPEAL NO. 3476 OF 2025

MANOJ KUMAR PANDEY & ANR.

APPELLANT(S)

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

O R D E R

1. We are not inclined to interfere with the impugned judgment and order dated 19.01.2024 passed by the National Green Tribunal, Principal Bench, New Delhi in Original Application No. 494 of 2023.
2. The appeal is, accordingly, dismissed.
3. Pending application(s), if any, stand disposed of.

.....CJI.
(B.R. GAVAI)

.....J.
(K. VINOD CHANDRAN)

Signature valid

Digital Signature by
POC NEEJA NIA
Date: 2025.10.13
16:29:00
Reason

DELHI
OCTOBER 13, 2025.

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCIVIL APPEAL NO. 3476/2025

MANOJ KUMAR PANDEY & ANR.

APPELLANT(S)

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

IA No. 9815/2025 - EXEMPTION FROM FILING O.T.
IA No. 120929/2025 - EXEMPTION FROM FILING O.T.
IA No. 46896/2025 - EXEMPTION FROM FILING O.T.
IA No. 46893/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 120928/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 13-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Chand Qureshi, AOR
Mr. Dharmendra Kumar Yadav, Adv.
Mr. Piyush Dwivedi, Adv.
Ms. Sandhya Anand, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.

For Respondent(s) :

Mr. Ujjwal Malhotra, Adv.
Mr. Ashish Shukla, Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. Kushagra Sharma, Adv.
Mr. Akarsh Khare, Adv.
Mr. Anuj Agarwal, Adv.

Ms. Sthavi Asthana, AOR

Mr. Ajay Singh, Adv.
Ms. Mukteshwari Shukla, Adv.
Mr. Shubham Singh, Adv.
Mr. Sri Srirama Chandra Sahu, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Mr. Mayank Sharma, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

The appeal is dismissed in terms of the signed order,
which is placed on the file.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR